

ITEM NO.1501
(For Judgment)

COURT NO.12

SECTION XVII

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

Civil Appeal No(s). 8337-8338/2017

M/S. INNOVENTIVE INDUSTRIES LTD

Appellant(s)

VERSUS

ICICI BANK & ANR.

Respondent(s)

Date : 31-08-2017 These matters were called on for pronouncement
of judgment today.

For Appellant(s) Mr. Shikhil Suri, Adv.
Mr. Shiv Kumar Suri, AOR

For Respondent(s) Mr. Harish N. Salve, Sr. Adv.
Mr. L. Vishwanathan, Adv.
Mr. Indranil Deshmukh, Adv.
Mr. Kapil Arora, Adv.
Mr. Animesh Bisht, Adv.
Mr. Karan Khanna, Adv.
For M/s. Cyril Amarchand Mangaldas, AOR

Mr. Rajiv S. Roy, Adv.
Avrojoyoti Chatterjee, AOR
Mr. Abhijit Roy, Adv.
Ms. Jayasree Saha, Adv.
Mr. Anand Swain, adv.
Mr. Sebat Deuria, Adv.

Hon'ble Mr. Justice Rohinton Fali Nariman pronounced the
reportable judgment of the Bench comprising His Lordship and Hon'ble
Mr. Justice Sanjay Kishan Kaul.

The appeals stand dismissed in terms of the signed reportable
judgment.

(R. NATARAJAN)
COURT MASTER

(SAROJ KUMARI GAUR)
COURT MASTER

(Signed reportable judgment is placed on the file)